

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/154/2016
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Archana
Thirugambak Kannan

Petitioners



2) Prithviraj Pandian
(for) R. VENKATAVARADAN

Respondents 1, 2 & 6



ORDER

Ms Archana, representing counsel for petitioner present. Shri Prithviraj Pandian, counsel for R1, R2 & R6 present. Counsel for petitioner filed rejoinder and provided copy of the same to the other side. Counsel for respondents sought time for filing reply. Time extended at request. The matter is posted for arguments. Put up on **11.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)